

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.08.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5962 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Haryana State Industrial Infrastructure Development Corporation Ltd, Haryana Vs. JM Hydraulic Solutions Pvt. Ltd. & Anr.	Shekhar Raj Sharma
2.	I.A. No. 5977 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Propertree Real Estate Solutions Pvt. Ltd. Vs. A. Viswanadha Sarma, Resolution Professional	Raghav Sharma
3.	I.A. No. 5978 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Vandana Gupta & Anr Vs. A. Viswanadha Sarma, Resolution Professional	Raghav Sharma
4.	I.A. No. 5979 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Sidharth Chauhan Vs. Deepak Kumar Goyal	Shiv Mangal Sharma
5.	I.A. No. 5980 of 2024 in Comp. App. (AT) No. ___ of 2024	Tej Bahadur Singh Vs. Rajputana Cables And Conductors Pvt. Ltd. & Ors.	Prakul Khurana

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Assistant Registrar